

Steel Transaction of M/s. Aminchand Pyarelal Group of Concerns

1710. **SHRI KAMESHWAR SINGH :**
SHRI K. LAKKAPPA ;
DR. SUSHILA NAYAR :

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to refer to the reply given to Unstarred Question No. 208 on the 12th November, 1968 regarding the steel transactions of Aminchand Pyarelal Group and state :

(a) whether the investigations have been completed :

(b) if so, the broad details of the findings ;

(c) if the investigations have not been completed, the reasons therefor ; and

(d) the steps taken to expedite the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) : (a) to (d). No, Sir. The investigation work in respect of the remaining cases of large value licences is still continuing. So far examination has been completed in respect of 485 cases, out of which, in 59 cases irregularities have been noticed. These cases are being examined further to determine the seriousness of the irregularity and the action to be taken thereof. Broadly, the irregularities relate to the following types of cases :—

- (i) Licensing on the basis of recommendation made by an inappropriate authority.
- (ii) Non-observation of proper procedure in respect of licensing under loans on deferred terms.
- (iii) Improper fixation of prices for imported steel.
- (iv) Irregular changes of items for imports.
- (v) Failure to take bank guarantees in certain cases.

It is expected that the investigation of the remaining cases may be completed by the end of May, 1969. However, the cases where irregularities have been noticed have to be pursued, and responsibility fixed for suitable departmental action, which naturally would take more time.

M/s. Atul Products

1711. **SHRI KAMESHWAR SINGH:**
DR. RANEN SEN :
SHRI J. M. BISWAS :
SHRI P. C. ADICHAN :
SHRI JAGESHWAR YADAV :
SHRI RAMAVTAR
SHASTRI :

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to refer to the reply given to Unstarred Question No. 257 on the 12th November, 1968 regarding a complaint made against M/s. Atul Products and state :

(a) whether the investigation has been completed ;

(b) whether any action has been taken ;

(c) if not, the reasons therefor ; and

(d) the reasons for the delay ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) : (a) to (d). The Iron and Steel Controller has lodged a complaint with the Central Bureau of Investigation, who are looking into the matter.

**M/s. Karam Chand Thapar and Bros.
 Coal Sales Ltd.**

1712. **SHRI KAMESHWAR SINGH :**
 Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether the Inspector's report on M/s. Karam Chand Thapar and Brothers Coal Sales Limited, ordered by the Company Law Board, has been received ; and